

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 406**

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)

HUMAN TRAFFICKING NETWORK

406. PROF. SAUGATA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has unearthed a human trafficking network smuggling people to Australia through the Kerala sea route;**
- (b) if so, the details thereof and the number of people smuggled abroad, so far;**
- (c) whether Sri Lankan refugees are involved in this network;**
- (d) if so, the details thereof;**
- (e) the number of people illegally trafficked to ISIS and Australia during the last three years from the country; and**
- (f) the steps taken so far to check such types of anti-national elements?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a): Kerala Police has informed that no human trafficking network involved in smuggling people to Australia through Kerala, has been unearthed by them.**
- (b) to (d): Does not arise.**
- (e): No such data is maintained by the National Crime Records Bureau (NCRB).**
- (f): 'Police' is a State subject under Seventh Schedule to the Constitution of India and as such registration, investigation and prevention of crime of human trafficking are the responsibility of State Governments. However, the Ministry of Home Affairs has issued various advisories to the States and UTs on human trafficking from time to time. These advisories are available at MHA's website: www.mha.gov.in. The Government of India has also signed Memorandum of Understanding for prevention of Human Trafficking with several countries to prevent and counter human trafficking.**